

MENTIONING REPORT COURT NO 06

Date : 09/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	5059/15	19-04-2021
2	WPS	7565/12	19-04-2021
3	WPS	6353/15	24-02-2021

MENTIONING REPORT COURT NO 9

Date : 08/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPS	5623/15	REJECTED
2	WPS	5017/02	REJECTED
3	WPS	261/18	01-03-2021
4	WPS	2107/20	02-03-2021
5	WPS	1438/20	03-03-2021
6	WPS	1587/19	03-03-2021
7	WPS	4782/18	05-04-2021
8	WPS	2868/18	06-04-2021
9	WPS	1260/19	LIST ALONG WITH IA
10	WPS	3702/16	AT THE EARLIEST AS PER AGE OF CASE
11	WPS	7293/16	AT THE EARLIEST AS PER AGE OF CASE
12	WPS	3442/17	AT THE EARLIEST AS PER AGE OF CASE
13	WPS	5284/19	10-02-21 IF DEFECT FREE
14	WPS	210/19	REJECTED
15	WPS	274/18	09-02-2021

MENTIONING REPORT COURT NO 10

Date : 09/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr. APP (SJ)	21/21	15-02-2021
2	Cr. APP (SJ)	574/20	15-02-2021
3	Cr. APP (SJ)	578/20	12-02-2021
4	Cr. APP (SJ)	510/20	22-02-2021
5	Cr. APP (SJ)	649/20	22-02-2021
6	Cr.Rev	984/19	23-02-2021
7	Cr.Rev	828/18	12-02-2021
8	Cr.Rev	854/20	25-02-2021

MENTIONING REPORT COURT NO 18

Date : 09/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	WPC	2113/18	12-02-2021
2	WPC	952/19	25-02-2021
3	WPC	4132/18	01-03-2021
4	WPC	5730/16	22-03-2021
5	WPC	6551/16	22-03-2021
6	WPC	4793/18	23-03-2021
7	WPC	538/20	24-03-2021
8	WPC	48/20	25-03-2021
9	WPC	6290/17	USUAL COURSE
10	WPC	4282/19	USUAL COURSE
11	WPC	1929/20	AS PER LAST JUDICIAL ORDER
12	WPC	3607/20	AS PER LAST JUDICIAL ORDER
13	BA	11504/20	12-02-2021

MENTIONING REPORT COURT NO 19

Date : 09/02/2021

S.NO	CASE TYPE	CASE NO.	Remarks
1	MA	342/19	REJECTED
2	MA	262/19	REJECTED
3	MA	131/18	REJECTED
4	SA	394/19	REJECTED
5	BA	4842/20	FIX ON 12-02-21 IF TIED UP MATTER
6	ABA	6496/20	FIX ON 12-02-21 IF TIED UP MATTER